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O.A. 143/93.

Dt. 30/7/93.

Shri N.C. Phadnis for the applicant and Shri P.S. Kumbhat for the respondents.

Shri Phadnis states that the pensionary benefits have been sanctioned and hence he would like to withdraw the application.

The application is allowed to be withdrawn. There will be no order as to costs.


(M.S. Deshpande)
Vlc.

B.

Order/Judgment despatched
to Respondent(s)
on

at 30/7/93
Order/Judgment despatched
to Respondent(s)
on 20/8/93

24/8